NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1245/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE PARTIES:

Bell Finvest (India) Limited

V/s.

Avance Logistics & Trading India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION S. No. NAME G-ANIRUTH ADV. for
PORUSOTHOMAN Petitioner (Counsel)

SIGNATURE

ORDER CP 1245/I&BP/NCLT/MB/MAH/2017

- 1. Learned Representative from the side of the Financial Creditor is present.
- 2. Requisite compliance as per the provisions of section 7 is to be completed. Seeking adjournment. Granted.
- Adjourned to 22.8.2017.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Sd/-

M.K. SHRAWAT Member (Judicial)